

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

04.01.2011

OA No. 516/2010

Mr. Vinod Goyal, Counsel for applicant.

Heard learned counsel for the applicant.

Learned counsel for the applicants submits that he wants to withdraw this OA at this stage.

In view of what has been stated above, the applicant is permitted to withdraw this OA.

The OA is disposed of as having been withdrawn.

Anil Kumar
(ANIL KUMAR)

MEMBER (A)

M.L. Chauhan
(M.L. CHAUHAN)

MEMBER (J)

AHQ

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